

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

*Dated Guwahati the 26<sup>th</sup> February, 2014*

No. HC.VII- 47/2013/ **1144** /A. On his absorption in the Mizoram Judicial Service, Shri R. Thanga, Registrar, Gauhati High Court, Aizawl Bench, Aizawl is transferred and posted as District and Sessions Judge, Aizawl, vice Shri K.L. Liana transferred.

Shri Thanga will hand over charge of his Office to Mr. Thang Lianmang Guite, Registrar designate, Gauhati High Court, Aizawl Bench, Aizawl and proceed to join his new assignment immediately.

No. HC.VII- 47/2013/ **1145** /A. Smti. Lucy Lalrinthari, District and Sessions Judge, Lunglei, is transferred and posted against the vacant post of Judge, NDPS, Aizawl.

Smti Lalrinthari will hand over charge of her Court and Office to the Addl. District and Sessions Judge, Lunglei and proceed to join her new assignment immediately.

No. HC.VII- 47/2013/ **1146** /A. Shri K.L. Liana, District and Sessions Judge, Aizawl is transferred and posted as Presiding Officer, MACT, Aizawl, vice Shri Joel Joseph Denga transferred.

Shri Liana will hand over charge of his Court and Office to the Addl. District and Sessions Judge, Aizawl and proceed to join his new assignment immediately.

No. HC.VII- 47/2013/ **1147** /A. Mrs. Marli Vankung, Addl. District and Sessions Judge, Aizawl is transferred and posted as District and Sessions Judge, Lunglei, vice Smti Lucy Lalrinthari transferred.

Mrs. Vankung will hand over charge of her Court and Office to District and Sessions Judge, Aizawl and proceed to join her new assignment immediately.

No. HC.VII- 47/2013/ **1148** /A. Shri Joel Joseph Denga, Presiding Officer, MACT, Aizawl, is transferred and posted as Member –Secretary, Mizoram State Legal Services Authority, Aizawl, vice Shri Thang Lianmang Guite transferred.

Shri Denga will hand over charge of his Court and Office to Shri K.L. Liana, Presiding Officer designate, MACT, Aizawl and proceed to join his new assignment immediately.

No. HC.VII- 47/2013/ **1149** /A. Shri Michael Lalrinsanga Sailo, Chief Judicial Magistrate, Aizawl is transferred and posted as Senior Civil Judge, Aizawl, vice Smti Sylvie Zomuanpuii Ralte transferred.

Shri Sailo will hand over charge of his Court and Office to the senior-most Judicial Officer available at the station and proceed to join his new assignment immediately.

No. HC.VII- 47/2013/ **1150** /A. Smti Sylvie Zomuanpuii Ralte, Senior Civil Judge, Aizawl is transferred and posted as Chief Judicial Magistrate, Aizawl, vice Shri Michael Lalrinsanga Sailo transferred.

No. HC.VII- 47/2013/ **1151** /A. Shri Malsawmdawnguala, Civil Judge –cum-Judicial Magistrate, 1<sup>st</sup> Class, Aizawl is transferred and posted as Civil Judge –cum- Judicial Magistrate, 1<sup>st</sup> Class, Lawangtlai.

Shri Malsawmdawnguala will hand over charge of his Court and Office to the senior-most Judicial Officers available at the station and proceed to join at his new place of posting immediately.

*Contd.....*

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No. HC.VII- 47/2013/ 1152 /A. Shri Lalramsanga, Civil Judge –cum- Judicial Magistrate, 1<sup>st</sup> Class, Aizawl will remain in additional charge of Civil Judge –cum- Judicial Magistrate, 1<sup>st</sup> Class, Serchhip, till expiry of leave of Smti Lalrochami Rali.

**(Of the above Officers in Grade-I of the Mizoram Judicial Service, Shri Joel Joseph Denga, Presiding Officer, MACT, Aizawl will first move to join his new assignment immediately.)**

By order,  
Sd/- Robin Phukan,  
**REGISTRAR (VIGILANCE)**

Memo NO. HC.VII-47/2013/ 1153 - 1179 /A.

Dated 26.02.2014

Copy to:-

1. The Secretary to the Govt. of Mizoram, Law & Judicial Department, Aizawl.
2. The Accountant General, Mizoram, Aizawl
3. The Registrar, Gauhati High Court, Aizawl Bench, Aizawl. He is requested to inform the concerned Officers.
4. The Registrar, Gauhati High Court, Kohima Bench, Kohima
5. The District and Sessions Judge, \_\_\_\_\_
6. The Special Judge, NDPS, Aizawl
7. The Presiding Officer, MACT, Aizawl
8. The Member-Secretary, Mizoram State Legal Services Authority, Aizawl
9. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
10. Shri R. Thanga, Registrar, Gauhati High Court, Aizawl Bench, Aizawl
11. Smti. Lucy Lalrinthari, District and Sessions Judge, Lunglei
12. Shri K.L. Liana, District and Sessions Judge, Aizawl
13. Mrs. Marli Vankung, Addl. District and Sessions Judge, Aizawl
14. Shri Joel Joseph Denga, Presiding Officer, MACT, Aizawl
15. Shri Michael Lalrinsanga Sailo, Chief Judicial Magistrate, Aizawl
16. Smti Sylvie Zomuanpuii Ralte, Senior Civil Judge, Aizawl
17. Shri Malsawmdawnguala, Civil Judge –cum-Judicial Magistrate, 1<sup>st</sup> Class, Aizawl
18. Shri Lalramsanga, Civil Judge –cum- Judicial Magistrate, 1<sup>st</sup> Class, Aizawl
19. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati
20. The Joint Registrar, Gauhati High Court, Aizawl Bench, Aizawl
21. The Deputy Registrar, Gauhati High Court, Itanagar Bench, Naharlagun
22. The Controller, Printing & Stationery, Govt. of Mizoram, Aizawl for publication of the Notification in the Official Gazette of Govt. of Mizoram
23. The Controller of Accounts, Accounts & Treasuries, Aizawl
24. The Private Secretary to Hon'ble Mr. Justice \_\_\_\_\_  
Gauhati High Court, Guwahati
25. The Superintendent (\_\_\_\_\_), Gauhati High Court, Guwahati
26. The System Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website
27. The C.A. to Registrar General/Registrar (Vigilance)/ Registrar (Judicial)/Registrar (Admn.)/ Gauhati High Court, Guwahati

**REGISTRAR (VIGILANCE)**

*Robin Phukan*  
26/2/2014

26-02-14